

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-667(ND)2019

CORAM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**DR. DEEPTI MUKESH
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.03.2019.**

**NAME OF THE COMPANY: M/s. Renu Proptech Pvt. Ltd. V/s. M/s. Red
Topaz Real Estate Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: U/s. 7 of IBC Code, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Sanyaj Goswami, Advocate for the Petitioner.

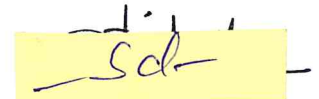
ORDER

Ld. counsel for the applicant undertakes to file the earlier agreement entered into between the parties for the clarity of the position of being Financial Creditor.

To come up on 03.04.2019.



**(Dr. V.K. Subburaj)
Member (T)**



**(Dr. Deepti Mukesh)
Member (J)**